

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL No. 57 of 2016 &
IA Nos. 144 and 145 of 2016**

Dated: 22nd March, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Jharkhand Bijli Vitran Nigam Ltd.

...Appellant(s)

Versus

Sri Ram Steels & Anr.

...Respondent(s)

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Ms. Shilpi Shah for R.1

Mr. Farrukh Rasheed for R.2

ORDER

Learned counsel for Respondent No.1 is stated to be unwell.

At his request, the matter is adjourned to **04.04.2016.**

**(I.J. Kapoor)
Technical Member
ts/mk**

**(Justice Ranjana P. Desai)
Chairperson**